NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. No. 18/(MAH)/2005 C.A. No. 167/2009

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

Apurva Parikh

V/s.

M/s. Natvar Parikh Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

1)

Raghar Gupto alw
Kushish Mainlan i/b
Wadin Ghondy A Co.
for Respondents in the
Company Application
167/2009

Advocates

<u>ORDER</u>

CA 167/2009 in CP No. 18/397-398/NCLT/MB/MAH/2005

At request of the Applicant's Counsel, list this matter on 06.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)